

BEFORE THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE SMT. JUSTICE P.V. ASHA
&
THE HONOURABLE MRS. JUSTICE SHIRCY V
TUESDAY, THE 28TH OF APRIL 2020/8TH VAISAKHA 1942

W.P.(CRL.) No. 4/2020

PETITIONER :

Krishna Priya PS, aged 34 years,
W/o. Prashant, residing at PullithanthuElanji PO Elanji,
Currently residing at Pazhoor House,
Thodupuzha East PO , Kanjiramattom

BY ADV. SMT. SANDHYA RAJU

RESPONDENT S:

1. State of Kerala Represented by the Government Pleader,
High Court of Kerala, Ernakulum , Kochi 682031
2. The Superintendent of Police, Sub Jail Power house Road,
Junction Aluva, Periyar Nagar , Aluva, Kerala 683101.
3. The Deputy Superintendent of Police,
Puzhakaravavu, Thottumkalpeedika, Muvattupuzha Kerala 686661
4. Circle Inspector of Police Koothattukulam, SH2,
MuvatupuzhaEttumannur Road, Koothatukulam Kerala 686662
5. Prashant T.G, S/o Gopalan, age 36 years PullithanthuElanji PO Elanji
6. Rathnama Gopalan, W/o Gopalan, PullithanthuElanji PO Elanji

ADV.THAJUDEEN, PP

THIS WRIT PETITION (CRL.) HAVING COME UP FOR ORDERS ON 28.04.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

ORDER

Asha, J

Learned Government Pleader seeks time to get instructions.
Post on 30.04.2020 for further consideration.

P.V.ASHA, JUDGE

SHIRCY V., JUDGE

rtr/

APPENDIX

Petitioner's Exhibits:

Exhibit.P1:	A copy of the Receipt of the complaint preferred to the C.I of Police Koothatukulamon 14 th April 2020
Exhibit.P2:	A copy of the Complaint preferred to the Deputy Superintendent of Police Muvattupuzha dated 16 th April 2020
Exhibit P3:	A copy of the Complaint preferred to the Child Welfare committee Ernakulum dated 16 th April 2020
Exhibit P4	A copy of the email direction dated 16 th April 2020 by the Child Welfare Committee Ernakulum sent to the 4 th Respondent
Exhibit P5	A copy of the email communication forwarded to the 3 rd Respondent